GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 1207 TO BE ANSWERED ON 06.12.2021

BONDED LABOUR REHABILITATION SCHEME, 2016

1207. ADV. DEAN KURIAKOSE: SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government has maintained data on the proposals received from States for reimbursement of funds towards bonded labour rehabilitation under the Bonded Labour Rehabilitation Scheme, 2016;
- (b)if so, the details thereof and whether such data is publicly accessible and if not, the reasons therefor; and
- (c) the details of the amounts requested by states for reimbursement of bonded labour rehabilitation under the aforesaid Scheme, with the corresponding details of reimbursement by the Union Government, State and year-wise from 2016 till date?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) to (c): Yes, Sir. Such data on the reimbursement proposals from States/UTs are available with the Government. The amounts requested by States for reimbursement of bonded labour rehabilitation have been reimbursed by the Union Government. The details are enclosed at the Annexure.

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Annexure

Annexure referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 1207 for 6.12.2021 by Adv. Dean Kuriakose, Shri Balubhau Alias Suresh Narayan Dhanorkar regarding Bonded Labour Rehabilitation Scheme, 2016.

	<u>In Lakh</u>															
Year	Assam	Bihar	Karna taka	MP	Sikkim	Odisha	Poddu	Rajas- than	TN	UP	Chhattis grah	WB	Guj rat	Kerala	Jhar khand	Telan gana
							cherry									
2016-17		179.2	18.1			25.8				25.8					11.8	
2017-18		54.5	150	25.9	16	74.2		97.65		358.1	11.4	-				
2018-19	2.4	47.6					1.8			74.1	193.35					
2019-20			5						29.75							
2020-21	2	43.65		6.2				9.8				11.2	12	15		
2021-22		30.80						10	175.13		50					14.50
